## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.89/(MAH)/2012 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.10.2016

NAME OF THE PARTIES: M/s. Quinn Silver City Sweden AB

M/s. Quinn Silver City India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 186 of the Companies Act 1956.

S. No. \_\_\_NAME DESIGNATION 2 Bhagyashree Advocate for Lembre Petitioner SIGNATURE

## **ORDER**

## C.P. No. 89/186/CLB/MAH/2012

- 1. The Petitioner is Represented by Ld. Advocate and placed on record the service of notice of hearing to the Respondents 2, 3 and 4
- 2. In respect of notice to Respondent No. 1 the notice is reverted back with a remark 'Left'.
- 3. All attempts made so far has been failed from NCLT/CLB in the past to serve the notice to the Respondents.
- 4. Even today No One appeared from the side of the Respondent (s).
- 5. The matter shall be proceeded ex-parte qua the Respondents on the next date of hearing.
- 6. The Petitioner is seeking time to argue this matter. Adjournment granted.
- 7. The matter is now listed for final hearing on 10.11.2016.

sd/-

Shri M.K. Shrawat

Member (Judicial)

Dated: 19.10.2016